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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.266/7/HDB/2017
NAME OF THE COMPANY	Progressive Constructions Ltd
NAME OF THE PETITIONER(S)	African Banking Corporation Tanzania Limited
NAME OF THE RESPONDENT(S)	Progressive Constructions Ltd
UNDER SECTION	Sec 7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. SUBASH	Advocate	9032702007	G. Subash

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Bhupesh o/o. R. Rajmoulan Rao	Advocate	9966622805	Bhupesh

Heard Mr.G.Subash, learned counsel for the Petitioner and Mr.G.Bhupesh, learned counsel for the Respondent.

At the request of the Ld.Counsel for the Respondent, Post the case on 08.01.2018.



**MEMBER (TECHNICAL)**



**MEMBER (JUDICIAL)**